

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 41
TO BE ANSWERED ON THE 20th July 2026
SUSTAINABLE AVIATION FUEL (SAF) POLICY

41. SHRI UJJWAL DEORAO NIKAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether a national policy for Sustainable Aviation Fuel (SAF) has been finalised;
- (b) the targets fixed for SAF adoption in the civil aviation sector; and
- (c) the steps being taken to promote domestic production of SAF?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c) Policy for Sustainable Aviation Fuels (SAF) has not been finalised yet. The Government has approved indicative blending targets of 1% by 2027, 2% by 2028, and 5% by 2030 for SAF in conventional Aviation Turbine Fuel for international operations. Public sector Oil Marketing Companies are actively engaged in achieving the stated blending targets. Indian Oil Corporation limited (IOCL) and Air India have signed a Memorandum of Understanding (MoU) for the supply of SAF.
